BENCH-II

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

T.P No. 338/KB/2017 (C.P No. 353/2015)

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th July, 2017, 10.30 A.M.

Name of the Company Under Section		Shah Sponge & Power Ltd & 5 Ors. 391(2) 394		

Mors. Manji Shuterij Aduvrate Petitioner.

Am -24/7/2017

<u>24_07_2017- T.P.No.338/KB/2017 (C.P.No.353/2015) Shah Sponge & Power Ltd.</u> <u>& 5 Ors.</u>

ORDER

Ld. Lawyer on behalf of the petitioner(s) is present.

The matter has been received on transfer from the Hon'ble High Court and petitioner has filed a confirmation petition. On perusal of the records, it is found that C.P.No.353/2015 has not yet tagged. Registry is directed to complete the papers.

Fixed on 10.08.2017.

MANORAMA KUMARI MEMBER(J)